[Shrimati K.Kamla Kumari] (b) Review by Government on the working of the Corporation,

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT—1428/92]
- I. Report and Accounts (1990-91) of the National Institute for the Mentally Handicapped, Secunderabad and related papers.
- II. Report and Accounts (1990-91) of the Rehabilitation Council, New Delhi and related papers.

SHRIMATI K. KAMALA KUMARI: Madam, I also lay a copy each (in English and Hindi) of the following papers:—

- I. (a) Seventh Annual Report and Accounts of the National Institute for the Mentally Handicapped Secunderabad, for the year 1990-91, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. LT—1431/91]
  - II. (a) Fifth Annual Report and Accounts of the Rehabilitation Council, New Delhi for the year 1990-91, together with the Audit Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.Placed in Library. *See* No.. LT—1430/92]
- I. Report and Accounts (1990-91) of the Betwa River Board, Jhansi and related papers.
- II. Report and Accounts (1990-91) of the National Institute of Hydrology Roorkee and related papers.

जल संसाधन मंत्री (श्री विद्याचरण शुरुल:) महोदया, निम्नलिखित पत्नीं की एक-एक प्रति (श्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:

1: (क) बेतवा नदी बोर्ड ग्रिध-नियम, 1976 की धारा 15 की उपधारा

- (1) कें स्रधीन 1990-91 के वर्ष के लिए वेतवा नदी बोर्ड, झांसी का तेरहवां स्राधिक प्रतिवेदन स्रौर लेखे, लेखास्रों पर लेखा परीक्षकों के प्रतिवेदन सहित ।
- (ख) प्रतिवेंदन को स्वीकार करते हुए आँर ऊपर (क) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दशीते हुए सरकार द्वारा विवरण। [Placed in Library. See No. LT—1474/92]
- III. (क) 1990-91 के वर्ष के लिए नेशनल ईन्स्टीट्यूट आफ हाइड्रोलोजी, रुड़की का वाषिक प्रतिवेदन और लेखे, लेखाओं पर लेखा परीक्षकों के प्रतिवेदन सहित ।
- (ख) प्रतिवेदन को स्वीकार करते हुए ब्रौर ऊपर (क) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए बिलाब के कारणों को दशति हुए सरकार द्वारा विवरण 1 [Placed in Library. See No. LT—1475/92]

Memorandum of understanding (1991-92) between the Government of India (Minis-tery of Steel) and Kudremukh Iron Ore Company Limited.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) Madam, I lay on the Table a copy (in English and Hindi) off the Memorandum of Understanding between the Government of India (Ministry of Steel) and Kudremukh Iron Ore Company Limited for the year

1991-92. [Placed in Library. *Sec* No. LT 1478 /92]